



একদিন

এগিয়ে চলার সঙ্গী

EKDIN

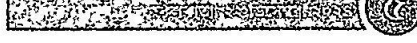


গণতন্ত্রের একমাত্র যোগ্য প্ররোহিত নবরঞ্জন মোদী

জানকোপেরকে হারিয়ে ১০ নম্বর নান্দা বো

কলকাতা ২২ ডিসেম্বর ২০২৪ ৬ পৌষ ১৪৩১ রবিবার অষ্টাদশ বর্ষ ১৯১ সংখ্যা ৮ পাতা ৩০০ টাকা ■ Kolkata 22.12.2024, Vol.18, Issue No. 190 8 Pages, Price 3.00

EKDIN KOLKATA, 22 DECEMBER 2024, PAGE 5

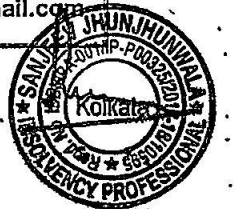


নং	বিবরণী	বিস্তারিত
১.	কর্পোরেট ডেটরের নাম	রিকন ইঞ্জিনিয়ারস (ইন্ডিয়া) প্রা. লি.
২.	কর্পোরেট ডেটরের গঠনের তারিখ	২৫.১০.১৯৯৮
৩.	যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথিভুক্ত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪.	কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং/নিমিটেড লায়ালিটি আইডেন্টিফিকেশন নং	U45201WB1988PTC045417
৫.	কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	২২৭, কমলালয়া সেন্টার, ১৫৬এ, লেনিন সরণি, কলকাতা, পশ্চিমবঙ্গ, ভারত ৭০০০১৩
৬.	ইনসলভেন্স প্রস্তাব প্রক্রিয়া সমাপ্তির তারিখ	১৭.১২.২০২৪
৭.	কর্পোরেট ডেটরের লিকুইডেশন শুরুর তারিখ	১৭.১২.২০২৪ (নির্দেশ কপি গৃহীত হয়েছে ১৯.১২.২০২৪ তারিখে)
৮.	লিকুইডেটর হিসেবে কার্যরত ইনসলভেন্স পেশাদারের নাম এবং রেজিস্ট্রেশন নম্বর	সঞ্জীব বুনবুনওয়ালা IBBI/IPA-001/IP-P00325/2017-18/10595
৯.	বোর্ডের নিকট রেজিস্ট্রিকৃত লিকুইডেটরের ঠিকানা এবং ইমেল	সিদ্ধা ওয়েস্টন, ৯ ওয়েস্টন স্ট্রিট, সুট নং ১৩৪, কলকাতা - ৭০০০১৩ sanjeevjhunhunwala@gmail.com
১০.	লিকুইডেটরের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	সিদ্ধা ওয়েস্টন, ৯ ওয়েস্টন স্ট্রিট, সুট নং ১৩৪, কলকাতা - ৭০০০১৩, cirp.reacon@gmail.com
১১.	দাবি দাখিলের শেষ তারিখ	১৬.০১.২০২৫

এতদ্বারা বিজ্ঞাপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, কলকাতা বেঞ্চ নির্দেশ দিয়েছে রিকন ইঞ্জিনিয়ারস (ইন্ডিয়া) প্রা. লি. -এর লিকুইডেশন শুরুর তারিখ ১৭.১২.২০২৪।
রিকন ইঞ্জিনিয়ারস (ইন্ডিয়া) প্রা. লি. -এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ১৬.০১.২০২৫ তারিখে লিকুইডেটরের নিকট ক্রম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।
আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।
মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।
লিকুইডেশন প্রক্রিয়ার মধ্যে বিনিয়োগকারীরা তাদের দাবি পেশ না করলে সংশ্লিষ্ট বিনিয়োগকারীগণ ২০১৬ সালের ইনসলভেন্স অ্যান্ড ব্যালকরাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্স রেজলিউশন প্রসেস ফর কর্পোরেট পারসনস) রেগুলেশনসের অধীনে কর্পোরেট ইনসলভেন্স প্রস্তাব প্রক্রিয়া সময়ে দাবি পেশ করতে পারেন এবং তা সংশ্লিষ্ট ধারার ৩৮ অধীনে দাখিলকৃত হয়েছে বলে গণ্য হবে।

স্বা/-
শ্রী সঞ্জীব বুনবুনওয়ালা
লিকুইডেটর
মেসার্স রিকন ইঞ্জিনিয়ারস (ইন্ডিয়া) প্রা. লি.
IBBI/IPA-001/IP-P00325/2017-18/10595
এএফএ বৈধ ৩০.০৬.২০২৫ পর্যন্ত
৯ ওয়েস্টন স্ট্রিট, সিদ্ধা ওয়েস্টন, সুট নং ১৩৪, কলকাতা - ৭০০০১৩
যোগাযোগের ইমেল আইডি : cirp.reacon@gmail.com
রেজিস্টার্ড ইমেল আইডি : sanjeevjhunhunwala@gmail.com

তারিখ : ২২.১২.২০২৪
স্থান : কলকাতা



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AHMEDABAD

MONDAY, 23 DECEMBER 2024

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF REACON ENGINEERS (INDIA)PVT LTD

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	REACON ENGINEERS (INDIA) PVT LTD
2.	Date of incorporation of corporate debtor	25/10/1998
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U45201WB1988PTC045417
5.	Address of the registered office and principal office (if any) of corporate debtor	227, KAMALALAYA CENTRE, 156A LENIN SARANI, KOLKATA, West Bengal, India, 700013
6.	Date of closure of Insolvency Resolution Process	17/12/2024
7.	Liquidation commencement date of corporate debtor	17/12/2024 (The order copy was received on 19/12/2024)
8.	Name and registration number of the insolvency professional acting as liquidator	SANJEEV JHUNJHUNWALA IBBI/IPA-001/IP-P00325/2017-18/10595.
9.	Address and e-mail of the liquidator, as registered with the Board	Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013 sanjeevjhunjhunwala@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013, cirp.reacon@gmail.com
11.	Last date for submission of claims	16/01/2025

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **REACON ENGINEERS (INDIA) PVT LTD** on **17/12/2024**.

The stakeholders of **REACON ENGINEERS (INDIA) PVT LTD** on are hereby called upon to submit their claims with proof on or before **16/01/2025**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Sd/-

Mr.SanjeevJhunjhunwala

Liquidator

M/s REACON ENGINEERS (INDIA) PVT LTD

IBBI/IPA-001/IP-P00325/2017-18/10595

AFA Valid Till 30/06/2025

9, Weston Street, Siddha Weston, Suite No. 134, Kolkata-700013

Correspondence Email ID: cirp.reacon@gmail.com

Registered Email ID: sanjeevjhunjhunwala@gmail.com

Date : 22.12.2024

Place : Kolkata



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BENGALURU MONDAY, 23 DECEMBER 2024

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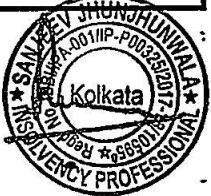
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Sd/-
Mr.SanjeevJhunjhunwala
Liquidator

M/s REACON ENGINEERS (INDIA) PVT LTD
IBBI/IPA-001/IP-P00325/2017-18/10595
AFA Valid Till 30/06/2025
9, Weston Street, Siddha Weston, Suite No. 134, Kolkata-700013
Correspondence Email ID: cirp.reacon@gmail.com
Registered Email ID: sanjeevjhunjhunwala@gmail.com

Date : 22.12.2024
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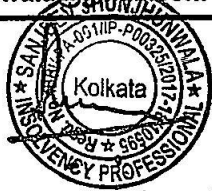
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BHOPAL MONDAY, 23 DECEMBER 2024

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF REACON ENGINEERS (INDIA)PVT LTD		
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BHUBANESWAR, MONDAY, 23 DECEMBER 2024

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CHANDIGARH, MONDAY, 23 DECEMBER 2024

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10.	Address and e-mail to be used for correspondence with the liquidator	Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013, cirp.reacon@gmail.com
11.	Last date for submission of claims	16/01/2025

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **REACON ENGINEERS (INDIA) PVT LTD** on **17/12/2024**.

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Sd/-
Mr.SanjeevJhunjunwala
Liquidator
M/s REACON ENGINEERS (INDIA) PVT LTD
IBBI/IPA-001/IP-P00325/2017-18/10595
AFA Valid Till 30/06/2025
9, Weston Street, Siddha Weston, Suite No. 134, Kolkata-700013
Correspondence Email ID: **cirp.reacon@gmail.com**
Registered Email ID: **sanjeevjhunjunwala@gmail.com**

Date : 22.12.2024
Place : Kolkata



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CHENNAI, MONDAY, 23 DECEMBER 2024

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF REACON ENGINEERS (INDIA)PVT LTD		
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2.	Date of incorporation of corporate debtor	25/10/1998
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4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U45201WB1988PTC045417
5.	Address of the registered office and principal office (if any) of corporate debtor	227, KAMALALAYA CENTRE, 156A LENIN SARANI, KOLKATA, West Bengal, India, 700013
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Place : Kolkata



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KOCHI MONDAY, 23 DECEMBER 2024

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
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Mr.SanjeevJhunjhunwala

Liquidator

M/s REACON ENGINEERS (INDIA) PVT LTD

IBBI/IPA-001/IP-P00325/2017-18/10595

AFA Valid Till 30/06/2025

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Correspondence Email ID: cirp.reacon@gmail.com

Registered Email ID: sanjeevjhunjhunwala@gmail.com

Date : 22.12.2024

Place : Kolkata



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LUCKNOW, MONDAY, 23 DECEMBER 2024

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
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Liquidator
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IBBI/IPA-001/IP-P00325/2017-18/10595
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Correspondence Email ID: **cirp.reacon@gmail.com**
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MUMBAI, MONDAY, 23 DECEMBER 2024

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
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Date : 22.12.2024

Place : Kolkata

